Central Administrative Tribunal Principal Bench

CP No. 761/2011

in

OA No. 2535/2003

New Delhi, this the 23rd day of September, 2011

Hon'ble Mr. Justice V.K. Bali, Chairman Hon'ble Dr. Veena Chhotray, Member (A)

ASI Mustaq Ali, No. 2530/s, S/o Sarfaraz Ali, R/o DA Block, 38-C, Hari Nagar, New Delhi – 64.

...Applicant

(By Advocate: Ms. Ritika for Mr. Arun Bhardwaj)

versus

- 1. Sh. V.K. Gupta, Commissioner of Police, Police Headquarters, IP Estate, New Delhi.
- Mrs. Meenu Chaudhry,
 Deputy Commissioner fo Police,
 North West District,
 Ashok Vihar, New Delhi.

...Respondents

ORDER (ORAL)

Justice V.K. Bali, Chairman:

Ms. Ritika, counsel representing the applicant, seeks permission to withdraw this contempt petition. Dismissed as withdrawn.

(Dr. Veena Chhotray) Member (A)

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(V.K. Bali)